- whether it is a fact that the export of textile and yarn has increased during (a) the current financial year in comparison to last years;
- if so, the export made of the said products during 201 1-12 vis-a-vis (b) 2010-11;
 - whether the export of raw cotton has also gone up; and (c)
- (d) if so, the extent of increase in terms of volume and value during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. The export of textile items during 2011-12 (Apr-Dec) (latest available) has increased over the same period of Financial Year 2010-11. The figures are tabulated below:

				(in USI	million)
Items	2009-10	2010-11	2010-11	2011-12	%
			(Apr-Dec)	(Apr-Dec)	Growth
Textiles & Clothing	22418.79	26826.50	19201.36	23785.24	23.87
Cotton Yarn, Fabric & Madeups	3695.20	5507.27	4251.66	5041.04	18.57
Manmade Yarn, Fabrics & Madeups	3613.46	4203.90	2943.98	3886.85	32.03
Woollen Yarn, Fabrics & Madeups	89.84	105.07	73.53	115.04	56.45
Natural Silk Yarn, Fabrics & Madeup	s 298.32	346.91	260.61	154.79	-40.61

(c) and (d) The exports of raw cotton during 201-12 (Apr-Dec) (latest available) and in the corresponding period of Financial Year 2010-11 is tabulated below:

Item 2009-10		2010-11		2010-11		2011-12		% Growth		
					(Apr	(Apr-Dec)		(Apr-Dec)		
	Qty	Value	Qty	Value	Qty	Value	Qty	Value	Qty	Value
	(Tonne)	(US \$ mn)								
Cotton	1357.99	2016.20	1258.44	2853.08	990.59	2025.97	1622.26	2687.96	63.77	32.68
Raw										
including	g waste									

Ban on Export of Cotton

2303. SHRI P. BHATTACHARYA:

SHRI NAND KUMAR SAI:

Will the Minister of Textiles be pleased to state:

whether Government has imposed ban on export of cotton in the recent past;

- (b) if so, the details in this regard along with the reasons therefor;
- (c) whether Government has received objections from various sections of societies for such ban;
 - (d) if so, the details in this regard; and
 - (e) the details of action taken by Government on such representations?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. Government on 5th March, 2012 notified a prohibition on export of cotton with following conditions:

- (i) Export of cotton has been prohibited till further orders.
- (ii) Transitional arrangements will not be applicable for the export of cotton.
- (iii) Export against registration certificates already issued will also not be allowed.

The reasons for an export ban on cotton was that cotton exports had already crossed 92 lac bales, an all-time high, with export registrations at 120 lac bales, there was a possible risk that India may have to import cotton at higher prices.

- (c) Yes, Sir. Government has received several representations seeking revocation of the cotton export ban.
- (d) and (e) Government has revoked the decision on export ban on 12th March, 2012 and placed cotton on OGL with the condition that all RCs would need to be submitted to DGFT for scrutiny and revalidation. Exports can be effected only after RCs are revalidated. Issue of RCs stand suspended until further orders.

Making Cotton available to Textile and Clothing Industry

2304. SHRI P. BHATTACHARYA:

SHRIMATI GUNDU SUDHARANI:

Will the Minister of TEXTILES be pleased to state:

- (a) in view of bumper crop of cotton in the country what efforts the Ministry is making to make more cotton available to textile and clothing industry;
- (b) whether any representation from the textile and clothing industry received in the Ministry in this regard;
 - (c) if so, the details thereof; and
 - (d) how the Ministry is planning to address their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PRANABAKA LAKSHMI): (a) The estimated cotton production during cotton season